

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1793  
ANSWERED ON:30.11.2009  
COMMITTEE ON JOBLESS LABOURERS WORKERS IN DELHI  
Rawat Shri Ashok Kumar

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Union Government has constituted any Committee to protect the interests of the labourers/workers who were rendered jobless due to closure of Industrial units in Delhi as per direction by the Supreme Court;
- (b) if so, the details thereof;
- (c) whether the said Committee has submitted its report to the Union Government; and
- (d) if so, the details thereof alongwith the action taken by the Union Government thereon?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a): No, Madam. Ministry of Labour & Employment has not constituted any such Committee.
- (b) to (d): Does not arise.